

Faculty Members Belonging to Scheduled Castes/Scheduled Tribes in IITs

2369. SHRI VIR SEN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is any faculty member (Engg. Subjects) belonging to Scheduled Castes and Scheduled Tribes community in IIT, Delhi, as also any SC/ST representative in the Senate/Board of Directors ;

(b) if so, the numbers thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) to (c). There is one Professor with Electrical Engineering background belonging to Scheduled Castes/Scheduled Tribes category in IIT Delhi. The Acts and Statutes of Indian Institutes of Technology do not provide for reservation for membership for Scheduled Castes/Scheduled Tribes in the Senate/Board of Governors of IIT Delhi. However, the above Professor is a member of the Senate by virtue of his position.

[Translation]

Opening of Panna National Park

2370. SHRIMATI VIDYAVATI CHATURVEDI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the details of area brought under the Panna National Park in Madhya Pradesh ;

(b) the total amount spent on rehabilitation of people displaced by this National Park ; and

(c) the steps taken to protect the flora and fauna of this National Park ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) The details of area brought under the Panna National Park are 373.54 sq. kms. in Panna district and 169.11 sq. kms. in Chattrapur district, the total being 542.65 sq. kms.

(b) So far, Rs. 1.70 lakhs have been spent on the rehabilitation of displaced people.

(c) Steps taken to protect the flora and fauna of this national park, include fire protection works, control and regulation of grazing, shifting of cattle camps outside the park area, improvement in communications through use of wireless sets, setting up of check posts and deployment of mobile 'flying' squads and personnel to protect the wildlife and the habitat.

[English]

USA's Assistance to BALCO

2371. DR. T KALPANA DEVI Will the Minister of STEEL AND MINES be pleased to state :

a) whether the U.S.A. had offered assistance to Bharat Aluminium Company Limited ;

(b) if so, the details thereof as also terms and conditions ;

(c) the areas of BALCO where such assistance is to be utilised ; and

(d) how far BALCO's performance is likely to improve with this assistance ?

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR) : (a) to (d). The Aluminium smelter of Bharat Aluminium Company Limited (BALCO) at Korba is designed to consume 16,500 units of power for producing one tonne of aluminium metal. Over the years, it has been felt necessary to modernise the smelter so as to conserve energy and to reduce production costs. With this end in view, BALCO has selected M/s Real Time Engineering (RTE) of USA to undertake a Feasibility Study at a fee of US \$ 1,92,000 for modernisation of its Smelter at Korba. The total fee of the study will be met out of the grant made available to BALCO under United States Trade Development Programme. For availing of United States Trade Development Programme Grant, the only condition is that a U.S. Firm must be contracted to perform the Feasibility Study and the payment of grant would be made directly by United States Trade Development Programme to M/s. Real Time Engineering which is a U.S. Firm.

The scope of Feasibility Study to be undertaken by RTE would cover reduction in power consumption and improvement in other operating parameters of BALCO's Smelter at Korba. The Feasibility Study will be prepared within a period of eight weeks after the signing of an agreement between BALCO and RTE of USA. The extent of improvement in performance of the smelter can be known only after the preparation of Feasibility Study Report.

Introduction of New DTC Routes vis-a-vis Services of Existing Routes

2372. SHRI SWAMI PRASAD SINGH : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Delhi Transport Corporation has introduced several new routes since 1988 ;

(b) if so, the number thereof ;

(c) whether before introducing any new route from a locality, the Delhi Transport Corporation ensures that services on all existing routes are having their frequencies regularly and punctually ;

(d) if so, the details thereof ; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b). Since January 1988, 44 new routes have been introduced by the Delhi Transport Corporation.

(c) to (e). New routes are introduced taking into consideration the existing services, the demands of the localities concerned and the availability of buses with D.T.C. with due care of frequency, regularity and punctuality of existing routes.

Ganga Action Plan

2373. SHRI ANIL BASU : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether some schemes had been received from West Bengal Government, Rishra Municipality under Ganga Action Plan ;

(b) if so, when those schemes were received ;

(c) the details of those schemes ;

(d) whether those schemes had been cleared ;

(e) if so, when and the details thereof ; and

(f) if not, the reasons for the delay in sanctioning the schemes ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) Two schemes were received by the Ganga Project Directorate, Ministry of Environment and Forests from the West Bengal Government, relating to Rishra Municipality for consideration under the Ganga Action Plan.

(b) The schemes were received in 1986-87.

(c) One scheme was for Low Cost Sanitation and the second scheme was for River Front Development at six points.

(d) and (e). The Low Cost Sanitation scheme for Rishra was part of a larger scheme covering different parts of the Calcutta Metropolitan District. The scheme proposed conversion of existing dry latrines and construction of new pour Flush toilets. Since the scheme envisaged rendering the different towns of the Metropolitan area scavenger free and was not limited to riverside parts of these towns only, the Ganga Project Directorate agreed to finance 50% of the total cost of the scheme. The West Bengal Government was to provide the other 50% from its own or other sources. The amount sanctioned by GPD for the Low Cost Sanitation component in Rishra is Rs. 19.56 lakhs.

In regard to River Front Development, the West Bengal Government proposed such development in 158 Ghats in the Metropolitan area outside of Calcutta and Howrah Municipal areas. The scheme was formulated in five categories, namely, (a) to (e) depending on priority. On the basis of the information furnished by the West Bengal Government regarding intensity of use and the requirement of pollution abatement for each of these locations, GPD has sanctioned improvement in 27 locations. The Ghats